

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA.No.212 of 1989.

Dated this the 11th of February, 1994.

Shri C.J. ROY, Hon. Member 'J'

Shri P.T. THIRUVENGADAM, Hon. Member 'A'

Shri Mohan Lal,
S/o Shri Badal Ram,
3/228, Andrews Ganj,
New Delhi.

By Advocate: None

Applicant

versus

1. The Chairman,
Central Electricity Authority,
Sewa Bhawan, R.K. Puram,
New Delhi 110 066.

2. The Director, Admn/V.O/.,
Central Electricity Authority,
Sewa Bhawan, R.K. Puram,
New Delhi 110 066.

By Advocate: Sh. K.L. Bhandula for R1 & R2.
Sh. P.P. Khurana for R3.

Respondents

O R D E R 'Oral'

'delivered by Hon. Member 'J' Shri C.J. ROY'

This is an old matter coming since 1989 and peremptorily posted for final hearing today. The case was passed over twice but neither the applicant nor his counsel has put in appearance. It is seen from the record, that the applicant has not been appearing in this case since filing of this OA except on 12.11.1991, when a proxy counsel appeared on behalf of the counsel for the applicant Shri R.S. Hegde. We feel that the applicant is no more interested to prosecute the case and hence dismiss it in default and non-prosecution. No costs.

P.J. 28

'P.T. THIRUVENGADAM'

MEMBER 'A'

11.2.94

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'C.J. ROY'

MEMBER 'J'

11.2.94